

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1808**  
TO BE ANSWERED ON 22.12.2022

**Human wildlife conflict in protected areas**

1808. SMT. PRIYANKA CHATURVEDI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) State-wise data on instances of human wildlife conflict in protected or territorial areas;
- (b) State-wise data on applications received for availing compensation due to animal attack; and
- (c) State-wise data on applications for compensation disposed/resolved?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ASHWINI KUMAR CHOUBEY)

- (a), (b) and (c) The management of forest and wildlife, including instances of human wildlife conflict, is primarily the responsibility of State Governments/UT Administrations. Incidences of human-animal conflict have been noted in the country. However, the State wise data on instances of human wildlife conflict in protected or territorial areas and details of compensation due to animal attack are not collated by the Ministry.

\*\*\*\*\*